

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.73 /BB/ 2018	-	Admission	252(3)	M/s Just Fitness Healthclubs Pvt Ltd Vs ROC

SL. NO. NAME (IN CAPITAL)
& PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. Vighneshwar Bhat
9590252851

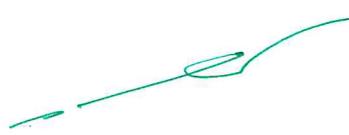
client
Petitioner

A. J.

ORDER

PCS for Petitioner Company is present. Matter is listed today for admission. Registry has raised objections. PCS to comply with the same. List it on 06.03.2018.


Member (T)


Member (J)